

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.
O.A. NO. 805 of 1993.

Between

G. Radhakrishnaiah

Adv.

And

Dated: 28.3.1994.

Applicant

1. The Union of India, rep. by the General Manager, S.C.Railway, Secunderabad.

2. The Divisional Railway Manager, S.C.Railway at Guntakal, Ananthapur District.

Adv.

Respondents

Counsel for the Applicant : Sri. P. Balakrishna Reddy
Counsel for the Respondents : Sri. G.S. Sanghi, SC for Rlys

CORAM:

Hon'ble Mr. Justice V. Neeladri Rao, Vice Chairman
Hon'ble Mr. R. Rangarajan, Administrative Member

The Hon'ble Tribunal made the following order:-

This OA was filed praying for a direction to the respondents to rectify the pay of the applicant in the pay scale of Rs. 425-640 with effect from 4.10.1974 on par with other Craft Teachers and for further direction to the respondents to pay the arrears of pay and consequential benefits.

It is now submitted that in view of the relief claimed in O.A. 1624/93 which is comprehensive one and which includes the relief prayed for in O.A. 805/93, the letter is not pressed.

Accordingly O.A. 805/93 is closed.

Am/Regd. 31-3-94
Deputy Registrar (Judl.)

Copy to:-

1. General Manager, S.C.Railway, Union of India, Secunderabad.
2. Divisional Railway Manager, S.C.Railway at Guntakal, Anantapur District.
3. One copy to Sri. P. Balakrishna Reddy, Advocate, Advocates Association, High Court Building, Hyd.
4. One copy to Sri. G.S. Sanghi, SC for Rlys, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(AD)

AND

THE HON'BLE MR.TCCHANDRASEKHAR REDDY
MEMBER(JUDL)

AND

THE HON'BLE MR.R.RANGARAJAN : M(ADMN)

Dated: 27/3/1994

ORDER/JUDGMENT

M.A/R.A./C. NO.

O.A.NO.

IN
205/93

T.A.No.

(w.p.)

Admitted and Interim Directions
Issued.

Allowed

Disposed of with directions

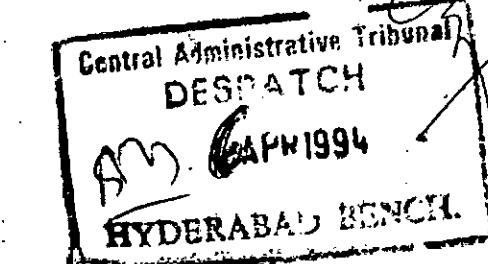
Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.



pvm